

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 13703 of 2013- DB

(Arising out of OIA-RJT-EXCUS-000-APP-374-375-13-14 dated 30/08/2013 passed by Commissioner of Central Excise and Service Tax-RAJKOT (Appeal))

Shri Navneetbhai Muljibhai Pansara

M/S Gold Star Battery Pvt Ltd,
Rajkot Road,
Hapa, Jamnagar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat - 360001

.....Respondent

APPEARANCE:

Shri Paresh Sheth, Advocate for the Appellant

Shri Rajesh K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING: 28.02.2023
DATE OF DECISION: 28.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 13702 of 2013.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**